GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1973 ANSWERED ON:17.07.2009 REDEFINITION OF EXPORTS OF SERVICES Khaire Shri Chandrakant Bhaurao

Will the Minister of FINANCE be pleased to state:

(a) the details of notices issued to various companies on the definition of 'used outside India';

(b) whether the Government is exploring the possibilities to redefine exports of services in service tax rules; and

(c) if so, the details thereof and the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a) The information is being collected.

(b) No, Sir.

(c) Does not arise in view of (b) above.